

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942
WP(C) TMP NO. 103 OF 2020**

Petitioner :-

Sajan Francis, S/o Francis, Aged 65 years,
Chennikkara House, Angady, Changanassery,
Kottayam Distriuct Pin – 686101

By Adv. Sri. Saji Mathew

Respondents:-

1. State of Kerala, represented by its Secretary,
Department of Local Self Government,
Secretariat ,Thiruvananthapuram Pin: 695 001
2. Union of India represented by its Secretary,
Ministry of Home, North Block, New Delhi, Pin- 10001
3. Changanassery Municipality, Changanassery,
Represented by its Secretary, Pin: 686 101
4. Kerala State Election Commission,
Thiruvananthapuram, Represented by
Its Secretary, Pin: 695 033
5. Returning Officer, M-16 Chaganassery Municipality/
Deputy Director, Economic & Statistics Department,
Kottayam Pin: 686 002
6. District Collector, Kottayam District,
K.K. Road, Kottayam, Pin: 686 001

By

**Government Pleader Sri. Bijoy Chandran
ASGI Sri. P. Vljayakumar**

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

ORDER

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Dated this the 21st day of April, 2020

Government Pleader takes notice for respondents 1 and 6. ASGI takes notice for the 2nd respondent. Petitioner to take out notice by e-mail to respondents 3 to 5. Petitioner to provide e-mail id of respondents 3 to 5 to Registry.

Post the writ petition on 24.04.2020.

N. NAGARESH, JUDGE

aks/21.04.2020

APPENDIX

EXHIBIT P1: The copy of Letter No. T5-3384/2015 DOK dated 17.03.2020 issued by the 5th Respondent.

EXHIBIT P2: The copy of the Letter No. T5-3384/2015 DOK dated 23.03.2020 issued by the 5th Respondent to the 4th Respondent

EXHIBIT P3-The copy of the guidelines dated nil to be followed by the local self-government bodies in the background of the current epidemic threat

EXHIBIT P4-The copy of the GO(MS) No. 49/2020/ GAD dated 23.03.2020 issued by the 1st Respondent.

EXHIBIT P5-The copy of the notification No.40-3/2020-DM 1 (A) dated 24.03.2020 of Government of India.

EXHIBIT P6- The copy of the letter No. T5-3384/2015 DOK(1) dated 25.03.2020 issued by the 5th Respondent.